Temporary telephone connections in Madras

2670, SHRI VALAMPURI JGHN: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) how many temporary telephone connections have been given in the city of Madras in the year 1985, and what is the break up in the Kodambakkam Exchange, Madras;
- (b) whether there is any scheme for extending temporary telephone connections for more than six months; and
- (c) if so, how many temporary telephone connections have been extended for more than six months under the Kodambakkam exchange, Madras?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA): (a) Aboult 590 temporary telephone connections have been provided in 1985 in Madras Telephone System, Out of which, 58 were provided from Kodambakkam Telephone Exchange.

- (b) Yes, Sir. A temporary telephone connection is enerally provided for six months initially and can be extended thereafter depending upon the need and exchange loading position.
- (c) 29 temporary telephone connections have been extended for more than six mentles in Kodambakkam Telephone Exchange.

Licensing of petro-chemicals industry

2671. SHRI DHULESHWAR MEE-NA: Will the Minister of INDUSTRY be pleased to state:

- (a) whether Government propose to keep a 10 year perspective for the purpose of licensing of the petro-chemical industry;
- (b) how far this 10 year perspective is expected to generate surplus capacity and production and consequently bring about competitiveness, enhanced efficiency and increased productivity within the petrochemical industry;
- (c) the particular branch of the industrics coming within the purview of

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the proposed petro-chemical industries plan; and

(d) what would be the spheres of thrusts of this new plan?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS (SHRI JAICHANDRA SINGH): (a) to (d) In the next 10 years substantial growth in petro-chemical industry is envisaged. New petro-chemical complexes both for aromatics as well as olefins are proposed to be set up. It has been decided to permit new grass-root units only of economically viable sizes and the existing units will be permitted to expand to economic viable sizes if they so desire. This policy is expected to augment production, increase productivity and bring about competitiveness in petrochemical industry. The development efforts will cover basic raw material, intermediates and downstream units in the field of synthetic fibre, plastics, synthetic rubber and detergent, etc.

outstanding dues of the IDPL

2672. SHRI LAL K. ADVANI: SHRI KAILASH PATI MISHRA:

Will the Minister of INDUSTRY be pleased to refer to the answer to Starred Question 113 given in the Rajya Sabha on 25th November 1985 and state:

- (a) what are the outstanding dues of the IDPL and towards whom during each of the last three years and in the current year as on date; and
- (b) how much has been its inventory level during the same period?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS (SHRI R, K. JAI-CHANDRA SINGH): (a) IDPL's outstanding dues are as follows:—

	Rs. in lakhs
1982-83	27-14.00
1983-84	3085,00
1984-85	3594.00
1985-86	2731.00
(upto 30-9-85)	